

DIVISION BENCH

ITEM NO.3

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No.22/ALD/2024

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 3rd May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	AKHIL KUMAR V/S APPVENTUREZ MOBITECH PRIVATE LIMITED & ORS.
UNDER SECTION	241/ 242/ 243/ 244 OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Anubhav Singh with
Sh. Aniruddha Pratap, Advs.

: For the Petitioner

Sh. Aditya K. Pandey, PCS

: For the Respondents

ORDER

Ld. Counsel representing the Petitioner is present physically.

- 1.** Let notices be issued to the Respondents.
- 2.** Ld. Counsel, Sh. Aditya K. Pandey appears through VC, who accepts notice on behalf of the respondents, and therefore waives service.
- 3.** Let the reply be filed by the respondents within a period of three weeks with an advance copy to be supplied to the Ld. Counsel representing the petitioner. Thereafter, rejoinder if any, be filed within a period of one week.
- 4.** The matter is adjourned for further hearing on 13th June, 2024.

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

3rd May, 2024

*Kavya Prakash Srivastava
(Stenographer)*